

Seventeenth Loksabha

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Title: Introduction of the Constitution (Amendment) Bill, 2020 (Amendment of Article 39A).

HON. CHAIRPERSON: Now Item No.221, Shri Hibi Eden.

SHRI HIBI EDEN (ERNAKULAM): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI HIBI EDEN: Sir, I introduce** the Bill.
